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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

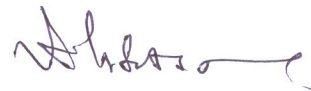
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/177/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others
NAME OF THE RESPONDENT(S) : M/s Punajani Securities Limited & 11 others
UNDER SECTION : 397/398,

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	HEMA SRINIVASAN SUSHMITA MOHAMED JAVED SHERIF	R2 to R11	
2.	R. Sankaranarayanan	Senior Counsel for petitioners	
3.	A.M. Sridharan	Counsel for petitioners	
4.	A.G. Sathyanarayana	Representing Counsel for Respondents R1, R12 (S.P. MURALEKRISHNAN).	

ORDER

Counsel representing both the parties are present. Counsel for respondents submitted arguments in part. Time extended at request for continuation of the arguments. Put up on **22.02.2017 at 10.30 A.M.**

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)